

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

05.03.2021

C.P.C/350/120/2020

O.A./350/604/2020



BIDYUT BISWAS

-V/S-

MR SUNEET SHARMA & ORS

ITEM NO:85

FOR APPLICANTS(S) Adv. : Ms. A. Sarkar

FOR RESPONDENTS(S) Adv.: Mr. H. Ghosh

Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for both sides.</p> <p>Since a speaking order has been issued and the same has been challenged in a fresh O.A, contempt proceedings are dropped. Notices issued, if any, are discharged.</p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">( BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">SS</p>